

ITEM NO.11

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1373/2020

YOUTH BAR ASSOCIATION OF INDIA & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 31-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Sanpreet Singh Ajmani, Adv.
Ms. Yaksha Sharma, Adv.
Mr. Varun Mishra, Adv.
Mr. Bhavya Pratap Singh, Adv.
Ms. Seema Dhngra, Adv.
Ms. Manju Jetley, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioners, on
instructions, seeks permission of this Court to
withdraw this petition.

Permission granted.

The instant petition is dismissed as withdrawn.

(NEETU KHAJURIA)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
COURT MASTER

